



Ref. No.: 3174/1/50

13th March, 2021

**Smt Nirmala Sitharaman
Hon'ble Minister for Finance
Government of India
New Delhi**

Dear Smt Nirmala Ji,

Sub : Issues and concerns of trading community on GST

Your good self is aware that the Confederation of All India Traders (CAIT) was the first Organisation in the Country which supported the Goods & Services Tax in the Country and on the instance of the then Hon'ble Minister for Finance Late Shri Arun Jaitley, conducted a massive awareness campaign about GST among the business community across the Country. It is a matter of record that the CAIT hold about 400 Conferences and Seminars etc. The role of CAIT was equally lauded by Hon'ble Prime Minister Shri Narendra Modi and Late Shri Arun Jaitley and even by your good self also many times.

However, we wish to bring it to your kind and immediate knowledge that across Country, the tax officials in different states are using coercive methods against general traders and while harassing and victimising them on one pretext or the other after armed with arbitrary and unfettered powers by virtue of several recent amendments made in GST rules thereby creating an atmosphere of tax terrorism much against the declared mandate of Hon'ble Prime Minister Shri Narendra Modi, has further created a feeling of fear among the traders across Country.

We would like to express our firm view that tax offenders and tax avoidance must be dealt with strict actions but under the garb of such powers, the honest and law abiding traders should not be punished. We are of the considered view that the tax net under GST should be widen and revenue for both Union & State Government should be augmented but it can happen only when the GST taxation system is simplified and rationalised to the extent that even a small traders conducting business activities in remote area should be able to compliance the law in a most easiest way.

We are enclosing a detailed memorandum of few important and burning issues of GST for your kind consideration and their effective resolution at the earliest. We would like to mention that in this context a meeting was held on 22nd February, 2021 between CAIT and senior officials including Learned the then Finance Secretary Shri Ajay Bhushan Oandey, CBIC Chairman Shri M Ajit Kumar, CBDT Chairman Shri P C Mody and other officials. We appreciate the progressive approach of the Government and learned officials also understood the concerns of CAIT.

We shall be grateful if you kindly accord us an earliest convenient appointment to discuss the issues and complications.

We await your valued response

Thanking you. With kind regards
Yours truly

**Praveen Khandelwal
National Secretary General
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